

(b) the details of proposals to renovate the Kalaikunda Railway Station for the proper cement unloading?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b) Sufficient infrastructural facilities are available at Kalaikunda Railway Station for unloading of Cement. A siding with a capacity of 39 Box wagons with a 244 metres long platform is already available. However to provide better facilities, there is a proposal for extension of platform by 122 metres.

[Translation] *Railways*

Closure of loco shed at Bina station

4273. **SHRI RAGHAVJI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether workload in loco shed of Bina railway station of Madhya Pradesh is decreasing due to phasing out of steam locomotives;

(b) if so, whether any scheme is being formulated for the alternative utilisation of all the apparatus, building and staff etc. of this loco shed so that mass exodus from Bina town could be checked;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Yes, Sir.

(c) A Carriage & Wagon Training Centre is being set up at Bina which is likely to absorb some staff. However, with the progressive dieselisation/electrification of trunk routes and the introduction of "end to end" running of freight trains, Bina is no longer a loco changing point and hence facilities required for locos or carriage & wagon maintenance cannot be developed here. No other railway project except the above training centre can be located at Bina. Therefore, transfer of some machinery and

plant and minimum inescapable number of staff to other stations cannot be ruled out in the overall interest.

(d) Does not arise.

[English]

Decontrol of Drugs

4274. **SMT. T. MANEMMA:** Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned, 'Total Decontrol of Drugs Ruled Out' appearing in the "Indian Express" of August 14, 1990.

(b) if so, whether some of the 26 drugs brought under the price control do not satisfy the criteria laid down by the Kelkar Committee; and

(c) whether the Standing Committee on turnover had recommended the inclusion of these drugs under price control?

THE MINISTER OF PETROLEUM & CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Government has seen the news item which appeared in the "Indian Express" on 14-8-1990.

(b) The inclusion of these 26 drugs has taken into account the turnover criteria laid down by the Kelkar Committee.

(c) The Standing Committee is a standing advisory body and it will not be in public interest to give details of its deliberations made from time to time.

Compensation for acquisition of land for Ganga Ganj Bottling Plant

4275. **SHRI KESHRI LAL:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons given job till date, whose land had been acquired for setting up of LPG bottling plant in Ganga Ganj (Panki), Kanpur; and